

(13)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A. NO. 827/93

Between:

Date of Order: 9.4.96

M. Himayet Ali Baig

...Applicant.

And

1. Regional Director,  
Employees State Insurance Corporation,  
Hill Fort Road,  
Adarshnagar,  
Hyderabad.

...Respondents.

Counsel for the Applicant : Mr. B. S. Rahi

Counsel for the Respondents : Mr. N. R. Devraj, Sr. CGSC.

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)

contd...

5. The first point to be considered in this OA is whether the applicant was given a chance to go to Sirpur-Kagaznagar as an adhoc UDC. From the counter affidavit filed by the respondents it is seen that a memorandum No. AP/Estt.4(6)/70 dated 12-01-72 (at page 10 to the reply) was issued calling for volunteers for posting an adhoc basis at the local office at Sirpur-Kagaznagar as UDC. It was further stipulated that the willingness for that adhoc posting had to be conveyed to the Regional authorities by 17-01-72. That memorandum had been noted by the applicant herein as can be seen from his signature on the memorandum enclosed to the counter. His junior Mr. R.V.Chari had given his willingness to go to Sirpur Kagaznagar as adhoc UDC as can be seen from his willingness letter addressed to the respondents enclosed at page 13 to the counter. There is no indication that the applicant herein gave his willingness for going as UDC on an adhoc basis to Sirpur-Kagaznagar. Though this fact has been mentioned in the counter affidavit the rejoinder <sup>includes</sup> does not any anything in this connection. This would mean that this fact has been admitted by the applicant.

6. In view of the fact Shri R.V.Chari junior to the applicant had accepted to go as adhoc UDC to Sirpur-Kagaznagar his pay was fixed at a higher stage compared to the applicant when he was promoted on a regular basis as UDC. But the applicant

having failed to accept the adhoc posting cannot now claim parity of pay with his junior, when his junior was promoted on a regular basis as UDC.

7. In view of the above, this OA is devoid of merits and hence dismissed. No costs.

One

(R. Rangarajan)  
Member (Admn.)

Dated : The 09th April 1996.  
(Dictated in Open Court)

*Arulselvi*  
18/4/96  
Dy. Registrar (J)

spr

*contd...*

OA 827/93

Typing

In the C.A.T., Hyd-B

Hyderabad.

The Hon'ble Shri R Ramgopal M.A.

Dt: 9.4.96

OA 827/93

O.A.Disc

